

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:789
ANSWERED ON:29.07.2010
POOR STATE OF RAILWAYS KITCHENS
Singh Rajkumari Ratna

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Delhi High Court has issued any instruction regarding Railways kitchens from time to time in order to check the supply of poor quality of food items;
- (b) if so, the details of such instructions;
- (c) the reaction of the Railways for not having adhered to such instructions so far;
- (d) whether the Railways have dissolved the catering committee; and
- (e) if so the details thereof along with the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a): Yes, Madam.

(b): In WP (C) 6420/2006 Varun Goswami and Others V/s Union Of India and Others, Hon'ble Delhi High Court had constituted a Committee, who visited various base kitchens, canteens and pantry cars and submitted their reports suggesting ways and means to improve quality of the food and hygiene of the areas, where food is prepared and served.

(c) to (e): Do not arise.